

**Court-I**

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**A.No. 70 of 2014**

Dated : 26<sup>th</sup> November, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of :**

**Indian Power Corp. Ltd. ... Appellant(s)  
Versus  
West Bengal Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan  
Ms. Shruti Verma

Counsel for the Respondent(s) ; Mr. C.K. Rai for R-1

**ORDER**

As the matter is pending before the Hon'ble High Court and the Order is  
awaited, post this matter on **28/01/2015**.

**(Rakesh Nath)  
Technical Member**

**( Justice M. Karpaga Vinayagam )  
Chairperson**

*JS/SH*